

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA/88(AHM)2021 in CP(IB) 51 of 2017

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021

Name of the Company:

State Bank of India
V/s
Radheshyam Fibers Pvt Ltd

Section:

54/7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Atul Sharma appeared for liquidator.

He seeks time to make submission. Permission is granted.

Matter to appear for further consideration on 12.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 8th day of March, 2021

(MADAN B GOSAVI)
MEMBER (JUDICIAL)